

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI

ORDER

The following postings and transfers are hereby made with immediate effect:

S No.	Name	From	To
1.	Sh. Manjeet Kumar S/o Sh Sakhi Chand (EC: 10670)	Orderly posted in the Vacant Court of District Judge, Comm. Court-01, Shahdara District, Karkardooma Courts, Delhi.	Orderly in the court of undersigned.
2.	Sh. Mandeep Singh S/o Sh Balvinder Singh EC: 16481866	Orderly in the court of undersigned.	Orderly in the Office Pool, Shahdara District, Karkardooma Courts, Delhi.

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official shall be liable for suitable disciplinary action.

*Shalinder Kaur*  
(SHALINDER KAUR)

Principal District & Sessions Judge  
Shahdara District, KKD Courts, Delhi.

No. 6367-75 /Admn./P&T/SHD/KKD/2022

Delhi, the Dated 29/7/2022

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge (HQ), Delhi.
2. The Admn. Officer (Judl.), Admn. III, O/o Ld. Principal District & Sessions Judge (HQ), Delhi.
3. The Officer-in-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
4. The Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
5. Officers/Officials concerned.
6. Dealing Officials Personal File/Leave/CR.
7. Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
8. PS to the undersigned.
9. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.

*Shalinder Kaur*  
Principal District & Sessions Judge  
Shahdara District, KKD Courts, Delhi.